

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL APPEAL (SJ) No.395 of 2016**

Arising Out of PS. Case No.-121 Year-2014 Thana- SATHI District- West Champaran

Parma Sah

... .. Appellant/s

Versus

The State Of Bihar

... .. Respondent/s

Appearance :

For the Appellant : Mr. Bimlesh Kumar Pandey, Advocate
For the State : Ms. Anita Kumari Singh, APP

**CORAM: HONOURABLE MR. JUSTICE PRABHAT KUMAR SINGH
ORAL ORDER**

11 16-03-2026 As prayed by learned counsel for the appellant, list
this case on 30.03.2026.

2. In the meantime, learned counsel for the parties are
directed to file written statements.

(Prabhat Kumar Singh, J)

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